

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 317 of 2019

IN THE MATTER OF:

Abhishek Sharad

...Appellant

Versus

Registrar of Companies, West Bengal

...Respondent

Present:-

For Appellant: Ms. Soma Samantari, Advocate.

For Respondent: Mr. Sanjeev Kumar Mohanty (R-1, Sr. Panel Central Govt. Counsel)

O R D E R
(Virtual Mode)

22.12.2020 Learned Counsel for the Appellant-Ms. Soma Samantari informs this Tribunal that she is withdrawing the instant Company Appeal (AT) No. 317 of 2019.

Recording the same factum of the withdrawal of the instant Appeal, the present Company Appeal (AT) No. 317 of 2019 is dismissed as withdrawn. No costs.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)